

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**DAILY CAUSE LIST DATED 24.02.2020**

**In the court of the Registrar**

**11:30 A.M.**

**For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S.No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 839 of 2020 in Comp. App. (AT) (Ins) No. _ of 2020	Vijender Sharma Vs. CINDA Engineering & Construction Pvt. Ltd.	Rahul Kumar
<b>2.</b>	I.A. No. 840 of 2020 in Comp. App. (AT) (Ins) No. _ of 2020	Raychem RPG Pvt. Ltd. Vs. Anwasha Engineers & Projects Ltd.	Santosh Pandey

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**By Order**

**-sd/-**

**Assistant Registrar**